

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/119(KB)2021  
IA(I.B.C)/393(KB)2024,  
IA(I.B.C)/323(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>M/S. MEHER OIL INDUSTRIES LIMITED VS M/S.SWASTIK OIL REFINERY PVT LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr.Rishav Banerjee, Adv. ] For the Respondent /suspended board  
Ms.Prerna Shaha, Adv. ]  
Ms.Suranjana Chatterjee,Adv. ]  
  
Mr.Vishal Gupta, Adv. ] For the RP  
Mr.Debanjan Das, Adv. ]  
Ms.Tamalika Das,Adv. ]  
Mr.Jai Narayan Gupta, CA ] RP

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **05/08/2024**.

Satyajit Roy  
(Court Officer)